

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAJESHWARI COTSPIN LIMITED AT
A/8, 6th Floor, Safal Profitaire, Corporate Road, Prahladnagar, Ahmedabad,
Gujarat – 380015
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RAJESHWARI COTSPIN LIMITED (IN CIRP) CIN: U17200GJ2013PLC073545 PAN: AAGCR2695M
2.	Address of the registered office	1. A-5, Shilpgram Siddhi Bungalow, Opp. Rajbhavan Bungalow, Near SuryamFlo, ra, Nikol, Ahmedabad, Ahmedabad, Gujarat, India, 382350 2. Survey No. 874, At- Dharisana Village, Dahegam- Rakhiyal Road, Ta. Dahegam , Dist. Gandhinagar- 382315
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Survey No. 874, At- Dharisana Village, Dahegam- Rakhiyal Road, Ta. Dahegam , Dist. Gandhinagar- 382315
5.	Installed capacity of main products/ services	The Company was engaged in Manufacturing and distribution of Yarn, fiber, fabrics, cotton, synthetics etc.
6.	Quantity and value of main products/ services sold in last financial year	As per last Audited Financial Statements available for the F.Y. 2023-24 Value in Rs. 74,15,21,091 /-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available information will be shared upon receiving a request at cirp.rajeshwaricotspin@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending a request at cirp.rajeshwaricotspin@gmail.com
10.	Last date for receipt of expression of interest	02.12.2025
11.	Date of issue of provisional list of prospective resolution applicants	12.12.2025
12.	Last date for submission of objections to provisional list	17.12.2025
13.	Date of issue of final list of prospective resolution	27.12.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01.01.2026
15.	Last date for submission of resolution plans	31.01.2026
16.	Process email id to submit Expression of	cirp.rajeshwaricotspin@gmail.com

Date: 15th November, 2025

Place: Ahmedabad



[Handwritten Signature]

CA. IP. Malav Ajmera
IRP- Rajeshwari Cotspin Limited
Reg No : IBBI/PA-001/IP-P01190/2018-2019/11908
AFA No: AA1/11908/02/300626/108331
Validity of AFA: 30/06/2026